

(e) the area that would be covered by this T. V. transmission centre ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) :

(a) Establishment of a low power (100W) TV transmitter at Ratnagiri has been included in the VII Plan of Doordarshan.

(b) An order for supply of the transmitter to be installed at Ratnagiri has been placed on M/s. Gujarat Communications and Electronics Ltd., Baroda.

(c) and (d). The transmitter at Ratnagiri is expected to be commissioned by the end of 1986-87. However, the site for installing the transmitter has not yet been finalised.

(e) The TV transmitter at Ratnagiri is expected to have a service range of about 25 kms.

Marketing facilities for fishermen

1152. SHRI HUSSAIN DALWAI : Will the Minister of AGRICULTURE be pleased to state :

(a) the salient features of the package scheme proposed for bettering the lot of fishermen;

(b) whether Government are aware that the poor fishermen are compelled to sell their catch at a distress sale every day as the marketing agency exploits them; and

(c) the arrangements proposed by Government for ensuring marketing facilities to the fishermen ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The fishermen are assisted by the States/Union Territories through schemes of subsidy and loan for acquisition of fishing boats, nylon yarn and fishery requisites. The element of subsidy on hull, engine and gear varies from 10 to 70 per cent. Some of the States have their own welfare schemes which include lean season relief and subsidised housing. Government of India

have introduced a scheme for subsidising the Group Accident Insurance premium for active fishermen who are members of cooperative societies/federations. Another scheme National Welfare Fund for fishermen is under implementation to provide basic civic amenities to fishermen according to which Central Government provide 50 per cent contribution in case of States and 100 per cent contribution in case of Union Territories.

(b) Distress sales take place on certain days and in certain areas due to heavy landings, social customs etc.

(c) Possibilities of establishing Fishery Industrial Estates for groups of small fish landing centres in coastal areas are being explored. State Governments have been requested to ensure greater intervention in marketing of fish through Fisheries Development Corporations and Fishermen's cooperative societies.

[Translation]

Agriculture Science Centre in Azamgarh

1153. SHRI RAJ KUMAR RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether land has been made available in Azamgarh district in Uttar Pradesh for opening an Agricultural Science Centre;

(b) whether Government propose to accord its approval for opening of this centre after getting the above site surveyed; and

(c) if so, the time by which construction is likely to be started ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Proposal for establishing a Krishi Vigyan Kendra at Chandreshwar, in Azamgarh district has been received in the Council from the Vice-Chancellor, Narendra Dev University of Agriculture and Technology, Faizabad. In this proposal it has been mentioned that 51.87 acres of land at Itaura and Karunar farms of Shree Durga Jee Post Graduate College, Chandreshwar, Azamgarh would be made available for this purpose.

(b) So far no additional funds have been earmarked for new Krishi Vigyan Kendras. However, when funds are made available this proposal will be considered and survey of the site will be done.

(c) Time limit can not be specified in view of the situation explained at (b).

[English]

Single window service scheme

1154. SHRI BHATTAM SRIRAMA-MURTY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Committee was appointed to conduct a study of three districts in Andhra Pradesh for reorganisation of rural credit delivery;

(b) whether the study has been completed;

(c) if so, what recommendations have been made; and

(d) whether based on this study, a single window service scheme is going to be implemented in Andhra Pradesh ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Government of India constituted a Committee in August 1985 to study the various aspects of the proposal of the Government of Andhra Pradesh for integration of short-term and long-term co-operative credit structures in the State. The Committee made detailed studies in three selected districts of the State.

(b) Yes, Sir.

(c) and (d). The Committee has not submitted its Report to the Government.

Norms for Central Assistance for Drought

1155. SHRI BHATTAM SRIRAMA-MURTY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided to set up a working group to evolve norms for

seeking Central assistance for natural calamities;

(b) whether any part of Central assistance is to be set apart for long term measures;

(c) whether States are making exaggerated claims of losses; and

(d) whether Central teams and State Government differed to a large extent in the assessment of the present drought conditions in Andhra Pradesh and Karnataka ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Government of India set up an Inter Ministerial Committee to review the existing norms for Central Assistance for various items and recommend revised norms wherever necessary. The Committee has since submitted its report. The decision of the Government on the recommendations of the Committee is likely to be taken shortly.

(b) In the case of drought, a part of the Central Assistance on employment is utilised for soil conservation, minor irrigation, afforestation, etc. Similarly, a part of the Central Assistance for drinking water is being utilised for boring new tube-wells, laying pipelines, etc. These supplement the long term measures in these sectors.

(c) Yes, Sir.

(d) The Central Teams consist of the experts from different Ministries. They assess the extent of damage and also the requirements of Central Assistance. The recommendations of the Central Teams which went to Andhra Pradesh and Karnataka were different from the demands of these 2 State Governments. However, the report of the Central Team which visited Karnataka during 20th to 25th February, 1986, in connection with the continuing drought in that State, is awaited.

Indo-Mangolian agreement on grass land

1157. SHRIMATI MADHURI SINGH : Will the Minister of AGRICULTURE be pleased to state :